

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL**  
**WEST ZONAL BENCH AT AHMEDABAD**

REGIONAL BENCH – COURT NO. 03

**Customs Appeal No.10744 of 2023**

(Arising out of MUN-CUSTM-000-COM-02-23-24 dated 25/05/2023 passed by Pr. Commissioner of Customs, Customs House, Mundra)

**COMMISSIONER OF CUSTOMS- MUNDRA CUSTOMS** .....Appellant

Office Of The Pr. Commissioner Of Customs,  
Customs House, Mundra, Kutch, Mundra Port  
And Special Economic Zone, Mundra Kachchh  
Gujarat-370421

*VERSUS*

**KARNAWAT INTERNATIONAL PVT LTD** .....Respondent

NH 8 village piparda  
rajsamand, rajasthan-313326

**APPEARANCE:**

Shri Prashant Tripathi, Superintendent (AR) for the Appellant  
Shri Jitin Singhal, Advocate for the Respondent

**CORAM: HON'BLE MEMBER (TECHNICAL), MR. RAJU**  
**HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA**

DATE OF HEARING: 26.09.2024  
DATE OF DECISION: 25.10.2024

The appeal is disposed of. For order, see order of date in CUSTOMS  
Appeal No. 10610 of 2023.

(RAJU)  
MEMBER (TECHNICAL)

(SOMESH ARORA)  
MEMBER (JUDICIAL)

Prachi